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IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10303/2023 & CM APPL. 39855/2023 (Interim Direction)

CA VINAY AGGARWAL

..... Petitioner

Through: Ms. Vasudha Banka and Mr.

Kabir Dixit, Advs.

versus

UNION OF INDIA THROUGH MINISTRY OF CORPORATE AFFAIRS A WING & ANR. Respondents

Through: Mr. Ravi Prakash, CGSC for NFRA/R-1.

6

W.P.(C) 526/2024, CM APPL. 2343/2024 (Interim Relief),
 2345/2024 (Lengthy Synopsis & List Of Dates)

M/S. RAY AND RAY CHARTERED

ACCOUNTANTS & ANR.

..... Petitioners

Through: Mr. Prateek Kumar, Mr. Rohit

Ghosh & Ms. Vaishnavi C and

Ms. Akshara Alok, Advs.

versus

NATIONAL FINANCIAL REPORTING AUTHORITY & ANR. Respondents

Through: Mr. Zoheb Hossain, Mr. Vivek

Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal, Mr. Pranjal Tripathi and Mr. Vivek

Gauray, Advs. for NFRA.

Mr. Arnav Kumar, CGSC for

R-2.

7

W.P.(C) 1549/2024 & CM APPL. 6386/2024 (Interim Direction)

PANKAJ KUMAR

..... Petitioner

Through: Mr. Gautam Jain, & Mr.





Manish Yadav Advs.

versus

UNION OF INDIA & ANR. Respondents

> Through: Mr. Zoheb Hossain, Mr. Vivek

> > Gurnani, Mr. Suradhish Vats, Mr Kartik Sabharwal, Mr. Pranjal Tripathi and Mr. Vivek

Gauray, Advs. for NFRA.

8

W.P.(C) 3969/2024 & CM APPL. 16270/2024 (Stay) RASHMIKANT D. KUNDALIA

> Ms. Niyati Kohli, Adv. Through:

versus

UNION OF INDIA & ANR.

..... Respondents

Mr. Zoheb Hossain, Mr. Vivek Through:

> Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal. Mr. Pranjal Tripathi and Mr. Vivek

Gauray, Advs. for NFRA.

9

W.P.(C) 3970/2024 & CM APPL. 16272/2024 (Stay) RAMESH CHATURVEDI Petitioner

> Through: Mr. Shivam Shukla & Ms.

> > Anjali Upadhyay, Advs.

versus

UNION OF INDIA & ANR. Respondents

> Through: Mr. Ravi Prakash, CGSC for

> > UOI.

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W.P.(C) 3971/2024, CM APPL. 16274/2024 (Stay) DN CHATURVEDI

..... Petitioner

Mr. Shivam Shukla & Ms. Through:

Anjali Upadhyay, Advs.

versus

UNION OF INDIA & ANR. Respondents

> Through: Mr. Ashish Jain, CGSC with

> > Mr. Rishav Dubey, G.P, Mr.





Gaurav Kumar, Ms. Pooja Bhardwaj and Mr. Ishank Jha, Advs. for R-1/UOI. Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Suradhish Vats, Kartik Sabharwal. Pranjal Tripathi and Mr. Vivek Gauray, Advs. for NFRA.

11 +

W.P.(C) 5048/2024 & CM APPL. 20693/2024 (Stay)

CA DEEPAK AGRAWAL

..... Petitioner

Through:

Ms. Chhavi Jain, Mr. Akhilesh, Mr. Nimit Bhola and Ms. Neha Kataria, Advs.

versus

UNION OF INDIA, MINISTRY OF CORPORATE AFFAIRS THROUGH THE SECRETARY & ANR. Respondents

Through:

Mr. Jagdish Chandra, CGSC with Mr. Shubham Kumar Mishra and Mr. Aakash Meena.

Advs. for R-1/UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal, Mr. Pranjal Tripathi and Mr. Vivek

Gauray, Advs. for NFRA.

12

W.P.(C) 9235/2024 & CM APPL. 37834/2024 (Interim relief)

JIGNESH MEHTA

..... Petitioner

Through: None.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Ms. Radhika Biswajit Dubey Jagdish and Mr. Chandra, CGSCs with Mr. Amit Acharya, GP, Mr. Shubham Kumar Mishra, Mr. Karan Khetani, Ms. Gurleen Kaur, Ms. Drishti





Rawal and Mr. Aviral Jain, Advs. for R-1/UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal, Mr. Pranjal Tripathi and Mr. Vivek Gaurav, Advs. for NFRA. Mr. Harpreet Singh, SSC with Ms. Suhani Mathur, Mr. Shivang Chawla, Advs.

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+ W.P.(C) 9236/2024 & CM APPL. 37836/2024 (Interim Relief)

AMIT CHATURVEDI

..... Petitioner

Through: None.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Jagdish Chandra, CGSC

with Ms. Kriti Sinha and Mr. Shubham Kumar Mishra, Advs.

for Resp./ UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Suradhish Vats,

Mr. Kartik Sabharwal, Mr.

Pranjal Tripathi and Mr. Vivek

Gaurav, Advs. for NFRA.

Mr. Harpreet Singh, SSC with Ms. Suhani Mathur, Mr.

Shivang Chawla, Advs.

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W.P.(C) 9237/2024 & CM APPL. 37838/2024 (Interim relief)

PARAG D MEHTA Petitioner

Through: None.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Rohan Jaitley, CGSC with

Mr. Hussain Taqvi, GP, Mr. Dev Pratap Shahi, Ms. Ranjana





Jaitley and Mr. Yogya Bhatia, Advs. for R-1/UOI.
Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal, Mr. Pranjal Tripathi and Mr. Vivek Gaurav, Advs. for NFRA.
Mr. Harpreet Singh, SSC with Ms. Suhani Mathur, Mr. Shivang Chawla, Advs.

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+ W.P.(C) 9238/2024 & CM APPL. 37840/2024 (Interim relief)

CHATURVEDI & SHAH LLP

..... Petitioner

Through: None.

versus

Through:

UNION OF INDIA & ANR.

..... Respondents

Mr. Pavan Narang, SPC with Mr. Himanshu Sethi & Ms. Aishwarya Chhabra, Advs. for

R-1/UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal, Mr. Pranjal Tripathi and Mr. Vivek Gauray, Advs. for NFRA.

Mr. Ripudaman Bhardwaj,

CGSC

Mr. Harpreet Singh, SSC with Ms. Suhani Mathur, Mr.

Shivang Chawla, Advs.

16

+ W.P.(C) 5840/2024

VISHAL DHIREN SHAH

..... Petitioner

Through: Mr. Shreshth Ramesh Sharma,

Mr. Vineet Kumar and Mr.

Vedant Choudhary, Advs.

versus





UNION OF INDIA, THROUGH MINISTRY OF CORPORATE AFFAIRS, & ANR. Respondents

Through: Mr. Aakash Meena, Adv. for R-

1/UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal, Mr. Pranjal Tripathi and Mr. Vivek

Gauray, Advs. for NFRA.

Mr. Harpreet Singh, SSC with Ms. Suhani Mathur, Mr.

Shivang Chawla, Advs.

17

+ W.P.(C) 5841/2024

PARIMAL KUMAR JHA

..... Petitioner

Through:

None.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Zoheb Hossain, Mr. Vivek

Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal, Mr. Pranjal Tripathi and Mr. Vivek

Gaurav, Advs. for NFRA.

18

+ W.P.(C) 5842/2024

M S PATHAK H D AND ASSOCIATES LLP..... Petitioner

Through: Mr. Shreshth Ramesh Sharma,

Mr. Vineet Kumar & Mr.

Vedant Choudhary, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Zoheb Hossain, Mr. Vivek

Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal, Mr.





Pranjal Tripathi and Mr. Vivek Gaurav, Advs. for NFRA.

19

+ W.P.(C) 8118/2024 & CM APPL. 33356/2024 (Interim Stay)

SAURABH PAMECHA Petitioner

Through: None.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Jagdish Chandra, CGSC

along with Ms. Archana Surve, GP with Mr. Shubham Kumar Mishra, Mr. Prakar Srivastav and Mr. Venketesh Kaushik,

Advs. for R-1/UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal, Mr. Pranjal Tripathi and Mr. Vivek

Gaurav, Advs. for NFRA.

20

+ W.P.(C) 8119/2024 & CM APPL. 33358/2024 (Interim Stay)

ASHISH GOVINDBHAI MISTRY Petitioner

Through: None.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Piyush Beriwal and Mr.

Rudra Paliwal Advs. for R-1 Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal, Mr. Pranjal Tripathi and Mr. Vivek

Gauray, Advs. for NFRA.

21

+ W.P.(C) 8127/2024 & CM APPL. 33386/2024 (Interim Stay)

DTS AND ASSOCIATES LLP (FORMERLY KNOWN AS DTS AND ASSOCIATES) Petitioner

Through: None.

versus





UNION OF INDIA & ANR.

..... Respondents

Through:

Ms. Pratima Lakra, CGSC with Mr. Chandan Prajapati, Adv.

for R-1/UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal, Mr. Pranjal Tripathi and Mr. Vivek

Gaurav, Advs. for NFRA.

22

W.P.(C) 8128/2024 & CM APPL. 33389/2024 (Interim Relief)

CA DEEPAK ROY

..... Petitioner

Through: Ms. Misha Rohatgi Mohta, Ms.

Aayushi Sharma, Ms. Priya Singh and Mr. Amulya

Upadhyaya, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Zoheb Hossain, Mr. Vivek

Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal, Mr. Pranjal Tripathi and Mr. Vivek

Gaurav, Advs. for NFRA.

23

+ W.P.(C) 8129/2024 & CM APPL. 33392/2024 (Interim Stay)

ANUJ G. BHATIA

..... Petitioner

Through: None.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Zoheb Hossain, Mr. Vivek Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal, Mr. Pranjal Tripathi and Mr. Vivek

Gauray, Advs. for NFRA.





24

W.P.(C) 8130/2024 & CM APPL. 33399/2024 (Interim Relief)

CA RASHIM TANDON Petitioner

> Ms. Misha Rohatgi Mohta, Ms. Through:

> > Aayushi Sharma, Ms. Priya Singh and Mr. Amulya

Upadhyaya, Advs.

versus

UNION OF INDIA & ANR. Respondents

> Through: Mr. Zoheb Hossain, Mr. Vivek

> > Gurnani, Mr. Suradhish Vats, Mr. Kartik Sabharwal. Pranjal Tripathi and Mr. Vivek

Gauray, Advs. for NFRA.

25

W.P.(C) 287/2025 & CM APPL. 1419/2025 CA A.B. JANI

.....Petitioners

Through: Mr. Arun Kathpalia, Sr.

> Advocate. with Ms. Ayushi Khazanchi, Ms. Vinayak Chawla, Mr. Aditya Dhupar,

Ms. Pooja Deepak, Advs.

versus

UNION OF INDIA & ANR.Respondents

> Ms. Rukmani Bobde, CGSC Through:

with Ms. Prerna Dhal, G.P. with Mr. Jatin, Mr. Amlaan, Mr.

Vinayak, Advs. for UOI

Mr. Zoheb Hossain, SC with Mr. Vivek Gurnani, Adv. with Mr. Pranjal, Mr. Kanishk, Mr. Suradhish, Advs. for NFRA

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W.P.(C) 289/2025 & CM APPL. 1428/2025

DELOITTE HASKINS AND SELLS LLPPetitioners

Sandeep Through: Mr. Sethi. Sr. Advocate.





versus

UNION OF INDIA & ANR.Respondents

> Mr. Rakesh Kumar, CGSC with Through:

> > Mr. Sunil Gokul. Advocate.

with Mr. Gokul, G.P.

Mr. Zoheb Hossain, SC with Mr. Vivek Gurnani, Adv. with Mr. Pranjal, Mr. Kanishk, Mr. Suradhish, Advs. for NFRA

27

W.P.(C) 290/2025, CM APPL. 1435/2025

CA RAKESH SHARMAPetitioners

> Through: Kathpalia, Mr. Arun

> > Advocate. with Ms. Ayushi Khazanchi. Ms. Vinayak Chawla, Mr. Aditya Dhupar,

Ms. Pooja Deepak, Advs.

versus

UNION OF INDIA & ANR.Respondents

> Ms. Shiva Laxmi, CGSC with Through:

> > Mr. Akash Meena, Adv. for

UOI.

Mr. Zoheb Hossain, SC with Mr. Vivek Gurnani, Adv. with Mr. Pranjal, Mr. Kanishk, Mr.

Suradhish, Advs. for NFRA

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA HON'BLE MR. JUSTICE DHARMESH SHARMA

ORDER

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21.02.2025

The Hon'ble Bench has not assembled today.

List again on 28.02.2025.

BY ORDER

(COURT MASTER)

FEBRUARY 21, 2025/RW